

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 40 of 2011

Commissioner of Income Tax (Central), Patna

... .. Appellant

Versus

Shri Tilak Raj Ajmani

... .. Respondent

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant : Mr. Amit Kumar, Advocate
For the Respondent : Mr. Parth Jalan, Advocate

Oral Order

09/Dated: 25.06.2020

Let this matter be listed before the Bench which is in seisin
of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)